मंत्री जी प्रदेश सरकारों को इस बात के निर्देश देंगे कि जिन विद्यालयों में किचन गार्डन नही हैं, उनकी मान्यता समाप्त कर दी जाएगी?

श्री रमेश पोखरियाल "निशंक": श्रीमन्, इस निर्देश में बहुत स्पष्ट है कि यथासंभव, यदि ½ भी है, यदि छोटे-छोटे डिब्बों में भी लगा सकते हैं, यदि स्कूल की छत पर भी लगा सकते हैं, उसके बगल के रास्ते पर भी लगा सकते हैं तो लगाइए। इसमें व्यापकता है। आज देश के अंदर कोई भी ऐसा स्कूल नही है, जो इसका पालन नही कर सकता है।

Examination fee hike for classes X and XII

*118. KUMARI SELJA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Central Board of Secondary Education (CBSE) has increased the examination fee for Classes X and XII by 2300 per cent for five subjects for SC/ ST students and from ₹750 to ₹ 1500 for general category students;

(b) if so, the reasons therefor;

(c) whether SC/ST students will now have to pay ₹ 300 for appearing in any additional subject in Class XII Board examinations;

(d) whether fee to appear in any additional subject in Class XII Board examinations is the same for SC/ST students and general category students; and

(e) if so, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) to (e) A Statement is laid on the Table of the House.

Statement

(a) and (b) The Central Board of Secondary Education (CBSE) has increased the examination fees of Class X and XII Board examination 2020, on no profit no loss principle, from ₹ 750/- to ₹ 1500/- for all categories of students, including SC/ST candidates for all schools in whole of India, except for schools of Delhi Government. For 1299 schools of Delhi Government, examination fee for all categories of Class X students has been increased from ₹375/- to ₹ 1200/- and for Class XII students from ₹ 600/- to ₹ 1200/-. Thus, the examination fee for Class X and Class XII has not been increased by 2300 per cent. CBSE is a self financed and self-reliant Board and generates its own resources. It does not take any funds from the Consolidated Fund of India or any other authority for its expenses.

(c) Yes, Sir.

(d) Yes, Sir.

(e) There has never been a distinction (except in case of Delhi) between different categories of students in the matter of payment of examination fees. All categories, including SC, ST, General, OBC, etc., have always paid the same fees. The fee paid includes the fee for additional subject, if any offered, by any student.

KUMARI SELJA: Sir, you will agree that education is a right and not a privilege. सर, अगर आप इसी तरह से फीस बढ़ाते रहेंगे, चाहे सीबीएसई हो, जेएनयू हो या एम्स हो तो आम लोग और गरीब लोग व एससी/एसटी के बच्चे कैसे compete करेंगे? अब राज्यों में तकरीबन सरकारी स्कूल्स बंद होते जा रहे हैं और प्राइवेट स्कूल्स बन रहे हैं। प्राइवेट स्कूल्स सीबीएसई के साथ affiliation इसलिए लेना चाहते हैं, क्योंकि आगे सीनियर क्लासेज़ में आने के बाद entrance exams को सीबीएसई ही निर्धारित करता है। महोदय, जो गरीब बच्चे हैं, एसएसी/एसटी के बच्चे हैं, जो गाँवों में रहते हैं, सरकार कैसे उम्मीद कर सकती है कि वे आगे जाकर compete कर पाएंगे? क्या आप इसको रोलबैक करना चाहेंगे, क्योंकि सरकार कहती है कि पैसे की कोई कमी नही है और अगर रोलबैक नही कर सकते हैं...।

MR. CHAIRMAN: Please, please. Are you interested in the answer?

कुमारी शैलजा: तो क्या सरकार सीबीएसई को या इन बच्चों को स्कॉलरशिप देना चाहेगी?

श्री रमेश पोखरियाल "निशंक": श्रीमन्, शैलजा जी को तो मालूम है कि शिक्षा का अधिकार अधिनियम के तहत इस देश का कोई भी बच्चा अशिक्षित नही रहेगा। यह सरकार की योजना ही नही है, बल्कि अंतिम छोर तक का बच्चा उससे वंचित न हो। जहां तक आपने शिक्षा की बात की है, अंतिम छोर का बच्चा, जिसके पास कुछ नही है, जिस गरीब की आप बात कर रहे हैं, उनको फ्री ड्रेस है, कोई शुल्क नही है, आने के लिए यातायात है ...**(व्यवधान)**...

कुमारी शैलजा: फीस बढ़ा रहे हैं।

MR. CHAIRMAN: Please; no comment.

श्री रमेश पोखरियाल "निशंक": श्रीमन्, पहला विषय तो यह है कि जो शिक्षा का अधिकार अधिनियम की बात हो रही है, उसमें सबके लिए शिक्षा है। आपका विषय सीबीएसई बोर्ड की जो परीक्षाएं होती हैं, उसके लिए जो परीक्षा शुल्क है, उसके संबंध में हैं। वह फीस नही है, बल्कि जो परीक्षा बोर्ड है-सीबीएसई बोर्ड एक स्वायत्त संस्था है, सीबीएसई बोर्ड की, अपने हर बच्चे का कैसे exam लेना है, उसकी अपनी व्यवस्था है। इसलिए परीक्षा के लिए जो भी शुल्क लेते हैं, वह शुल्क सबके लिए होता है।

1.00 P.M.

कुमारी शैलजा: सर, मैं कहना चाहूंगी कि माननीय मंत्री जी यह जवाब लिखित में दे चुके हैं। मैं आपसे वह नही पूछ रही हूं। मैं आपसे पूछ रही हूं कि एससी/एसटी बच्चों या एससी/एसटी संस्थाओं या स्टेकहोल्डर्स से आपने फीस बढ़ाने से पहले पूछा...

MR. CHAIRMAN: Question Hour is over. Before I adjourn the House, I have...

श्री रवि शंकर प्रसाद: सर, पहली बार देखा है कि दो सवाल छोड़कर सभी सवाल पूरे हो गए। उसके लिए मैं आपका अभिनन्दन करता हूं।

श्री सभापति: अभी दो सवाल बाकी रह गए हैं। I have to inform hon. Members that at 2 o'clock we would be taking up Calling Attention Motion. As per the rules and also the Bulletin issued, in a Calling Attention Motion, a Member has to call the attention of the Minister, the Minister would make a statement and afterwards Members may seek clarification; no speech, only questions and clarifications. The only thing is, the other day we were liberal because it was a larger issue of air pollution. Please keep that in mind. Seek clarifications and be specific.

WRITTEN ANSWERS TO STARRED QUESTIONS

National Nutrition Mission

*119. DR. BANDA PRAKASH: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government implements the National Nutrition Mission or Poshan Abhiyan to address the problem of malnutrition in the country, if so, the salient features and various components thereof along with the names of districts identified/covered therein, State/UT-wise;

(b) the TOTAL budget of the Mission/Abhiyan and allocations made to State Governments/UTs during each of the last three years and the current year, State/UT-wise; and

(c) whether Government has fixed any targets to achieve the desired results/goals under the Mission/Abhiyan and if so, the targets set and achievements made thereunder?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (c) Government is implementing POSHAN Abhiyaan (earlier known